

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**PRINCIPAL BENCH**

**CA(CAA)-149(PB)/2017**

**IN THE MATTER OF:**

**DLF South Point Ltd.**

**.... APPLICANT / PETITIONER**

**And**

**DLF Commercial Developers Ltd.**

**....**

**RESPONDENT**

**SECTION:**

**Under Section 230-232 of the Companies Act**

**Order delivered on 15.01.2018**

**Coram:**

**CHIEF JUSTICE (RETD.) M. M. KUMAR  
HON'BLE PRESIDENT**

**S. K. MOHAPATRA  
HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

**For the PETITIONER**

**:- Dr. U.K. Chaudhary, Senior Advocate,  
Mr. Naveen Dahiya, Mr. Himanshu Vij,  
Advocates**

**For the RESPONDENT**

**:-**

**ORDER**

Order reserved.

**Sd/-**  
**(M. M. KUMAR)**  
**PRESIDENT**

**Sd/-**  
**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

15.01.2018  
V.Sethi